these persons in some other Government offices; if so, with what results; and

(d) if the answer to part (c) above be in the negative, what are the reasons therefor?]

f[THE MINISTER OF INFORMA-

सूचना ग्रौर प्रसारण मंत्री (भो लाल कृष्ण ग्राडवाणी) : (क) जीं हां।

(ख) इनको मुख्य सेंसर संगठन जो मुख्य प्रेस सलाहकार के कार्यालय के रूप में जारी रहा, में सर्वया तदर्थ आधार पर नियुक्त किया गया था। तथापि, इस संगठन को अप्रैल, 1977 में बन्द कर दिया गया था और तदनुसार इन व्यक्तियों को सेवाएं समाप्त कर दी गई थी, क्योंकि इनकी जहरत नहीं थी।

(ग) इन व्यक्तियों की पत्न सूचना कार्यालय में चपरासियों के रूप में पुनः नियुक्त करने के प्रयत्न किए गए थे, किन्तु यह पाया गया कि वे इस प्रकार की नियुक्ति के लिए निर्धारित मापदंड पूरा नहीं करते थे ।

(घ) प्रग्न नहीं उठता । TION AND BROADCASTING (SHRI LAL K. ADVANI): (a) Yes, Sir.

(b) They were appointed purely on ad hoc basis in the Chief Censor Organisation, which continued latex as Office of the Chief Press Adviser. However, this organisation was wound up in April 1977 and services of these persons were accordingly terminated as no longer required.

(c) Efforts were made to redeploy these persons as Peons in the Press Information Bureau, but it was found that they did not fulfil the criteria laid down for such deployment.

(d) Does not arise.]

†[] English translation.

Seniority of assiMant eagineers in PWD, PondilcheiTy

727. SHRI V. P. MUNUSAMY: Will the Minister of HOME AFFAIRS be pleased to state;

(a) wiiat criteria have been laid down for fixing the seniority of Assistant Engineers in the P.W.D. at Pondlcherry;

(b) whether it is a fact that an incumbent who was not actually on the cadre of Assistant Engineer has been placed above two officers who were actually working as Assistant Enjjineers; and

(c) if so, what are the reasons for fixing the seniority in this case in contravention of the existing rules and regulations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c) Information is being collected and will be laid on the able of me House.

Forwarding of applications by competent authorities of various Grovemment Departments to UPS€fOr competitive examinations

728. SHRI AMARPOSAD CHAK RABORTY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the competent authority in the departments of various Ministries of the Government of India are empowered not to forward the applications of Government servants in response to advertisements by the U.P.S.C. for posts filled by holding competitive examinations;

(b) if so, what are the reasons therefor; and

(c) whether Government propose to give instructions to the competent authorities to liberalise the forward ing of applications to the U.P.S.C. submitted by Government employees?